

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2987
TO BE ANSWERED ON 15th MARCH, 2016

ALLOCATION UNDER PDS

2987. SHRI S.P. MUDDAHANUME GOWDA:
SHRI SADASHIV LOKHANDE:
SHRI JASVANTSINH SUMANBHAI BHABHOR:
SHRI LAXMI NARAYAN YADAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the States were allocated and supplied foodgrains, sugar and kerosene under Public Distribution System (PDS) as per their demand/requirement particularly for the backward and tribal regions during the last three years and the current year;

(b) if so, the details thereof indicating the quantity of said items allocated and lifted during the said period State/UT-wise;

(c) the criteria adopted for finalising the per-capita and total allocation of various items under PDS for the States alongwith the basis for formulating the criteria; and

(d) whether some States failed to lift their quota if so, the details thereof and the reasons therefor along with the corrective steps taken in this regard?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c): Under Targeted Public Distribution System (TPDS) the allocation of foodgrains to States/UTs is not demand driven. The allocation of foodgrains to the States/UTs, where National Food Security Act (NFSA) 2013 is yet to be implemented is made @35 kg per family per month for all accepted BPL families (including AAY families) on the basis of 1993-94 poverty estimates of Planning Commission and March 2000 population estimates of Registrar General of India. Allocation of foodgrains for APL category are made depending upon the availability of stocks of foodgrains in the Central Pool and past offtake. The allocation of foodgrains to the States/UTs where NFSA has been implemented is made @ 5kg per person per month for Priority Category and 35 kg per family per month for AAY category. Under the NFSA Act 75% of the rural and 50% of the urban population of the country as per 2011 population censuses will be covered to receive subsidised foodgrains i.e. @ Rs.3/2/1 per kg for Rice/Wheat/ Coarse grains respectively.

The Government has de-regulated the sugar sector since June, 2013. Under the new system effective from June 2013, Central Government is reimbursing sugar subsidy to the States/UTs @ 18.50 per kg limited to the quantity based on existing quota allocated since 2002 for distribution through PDS to the BPL population to all States/UTs and entire population in case of Hilly States/Island Territories. Allocation of sugar quantity was based on 2001 census wherein it was targeted to distribute sugar through PDS to BPL population of all States and entire population in Hilly/Island Territories. A minimum quantity of 500 gm per month person to all the BPL population and quantity ranging for 500 gm to 1625 gm per month per person to all population of Hilly States/Island Territories were fixed.

The Government also makes quarterly allocation of PDS Superior Kerosene Oil (SKO) to States/UTs under the PDS for the purpose of cooking and illumination only. Further distribution of the kerosene under PDS is the responsibility of the State/UT Government. The scale and criteria of PDS SKO distribution are also decided by the respective State/UT. PDS SKO allocation to various States/UTs has been rationalized from time to time by taking into account various factors-increase in domestic LPG and PNG connection, non-lifting of PDS SKO quota by the States/UTs concerned, upper limit on the per capita SKO allocation for non-LPG and PNG consuming population.

d) Some States/UTs have not been able to lift their full NFSA/TPDS quota from the Central Pool for various reasons like inability of State/UT Governments or their agencies to mobilise funds, shortage of sufficient intermediate storage capacity with the State Governments to store the foodgrains after lifting from the FCI depots, lower demand from the beneficiaries in view of higher production and retention of foodgrains, shifting in food consumption pattern due to increase in per capita income.

To ensure maximum lifting under TPDS, the Government has been urging States/UTs to lift their entire allocated quota of foodgrains through quarterly advisories, individual letters, various conferences and periodical meetings with them. The State-wise details of allocation and offtake of foodgrains and kerosene during the last three years and current year and distribution of sugar during the last two years and current year are at Annex-I to V.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF UNSTARRED QUESTION NO. 2987 DUE FOR ANSWER ON 15.03.2016 IN THE LOK SABHA

Allocation and Offtake of Foodgrains (RICE & WHEAT) for the Year 2012-13 TO 2015-16 Under TPDS

(In Thousand tons)

SL. NO	STATES/UTs	2012-13		2013-14		2014-15		2015-16*	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh (NFSA)	3822.816	3130.234	3822.816	2688.167	2629.793	1587.263	1954.265	1911.403
2	Arunachal Pradesh	101.556	98.376	101.556	100.162	101.556	96.646	93.093	92.929
3	Assam(NFSA)	1886.856	1830.998	1886.856	1788.041	1890.094	1840.293	1673.419	1558.779
4	Bihar (NFSA)	3703.872	2639.407	3804.791	3195.481	4914.900	3938.148	4783.453	4656.747
5	Chhatisgarh (NFSA)	1244.112	1178.578	1255.803	1232.282	1337.466	1329.701	1268.718	1268.718
6	Delhi (NFSA)	598.920	566.777	554.894	521.490	356.693	360.925	387.196	390.467
7	Goa (NFSA)	63.036	62.909	63.036	64.063	63.148	57.239	56.775	58.790
8	Gujarat (NFSA)	2085.108	1265.504	2085.108	1505.321	2087.795	1885.738	1911.349	1841.391
9	Haryana (NFSA)	756.012	465.415	632.504	486.102	795.000	732.473	728.750	708.912
10	Himachal Pradesh (NFSA)	527.940	524.927	517.968	502.905	507.996	498.365	465.663	469.702
11	Jammu & Kashmir (NFSA)	756.804	760.644	756.804	756.635	756.804	666.045	693.737	709.397
12	Jharkhand (NFSA)	1358.652	977.751	1358.652	1022.392	1359.442	958.781	1330.011	966.672
13	Karnataka (NFSA)	2806.928	2304.402	2456.382	2467.432	2542.657	2313.096	2391.462	2046.865
14	Kerala	1472.688	1473.184	1472.688	1466.713	1474.349	1441.726	1349.964	1312.659
15	Madhya Pradesh (NFSA)	2736.426	3551.778	2743.016	2519.347	3194.247	2911.381	3082.453	2898.195
16	Maharashtra (NFSA)	4819.044	3724.189	4716.136	4307.369	4527.492	4045.779	4221.426	3976.168
17	Manipur	170.952	172.661	170.952	160.435	171.379	172.281	156.706	154.070
18	Meghalaya(NFSA)	188.580	189.600	188.580	188.567	188.858	188.197	171.817	172.567
19	Mizoram (NFSA)	70.140	66.538	70.140	66.393	70.140	67.419	64.295	65.612
20	Nagaland	126.876	135.953	126.876	125.048	126.876	137.329	116.303	123.253
21	Odisha(NFSA)	2194.266	2120.509	2191.872	2073.182	2192.981	2008.221	1939.433	1684.022
22	Punjab (NFSA)	827.976	613.964	781.044	587.370	870.120	191.434	797.610	615.232
23	Rajasthan (NFSA)	2179.500	2149.291	2485.536	2399.933	2791.572	2723.600	2558.941	2447.585
24	Sikkim (NFSA)	44.280	45.046	44.280	45.932	44.283	42.789	40.597	36.874
25	Tamil Nadu	3722.832	3634.495	3722.832	3010.254	3722.832	3082.407	3412.596	3438.230
26	Telangana(NFSA)	0.000	0.000	0.000	0.000	1196.445	425.164	1354.180	1164.225
27	Tripura (NFSA)	304.836	289.291	303.240	311.409	303.249	300.224	261.848	251.234
28	Uttar Pradesh (NFSA)	7268.520	6568.015	7268.520	6755.502	7274.773	6213.857	6758.170	6554.767
29	Uttarakhand(NFSA)	617.992	596.557	511.992	511.274	512.647	539.743	465.576	487.026
30	West Bengal(NFSA)	3857.196	3616.745	3857.196	3560.451	3860.971	3752.948	3317.900	3135.857
31	A&N Islands(NFSA)	34.020	14.908	34.020	32.045	34.020	24.727	31.185	22.378
32	Chandigarh (NFSA)	36.780	33.429	35.852	24.725	31.212	27.018	13.005	14.762
33	D&N Haveli (NFSA)	10.464	10.499	10.464	13.192	10.470	12.436	9.592	9.232
34	Damen& DIU (NFSA)	5.652	4.530	5.652	0.725	5.661	2.266	5.293	3.937
35	Lakshadweep(NFSA)	6.620	5.706	4.620	3.090	4.620	5.044	4.235	3.162
36	Puducherry (NFSA)	60.312	53.313	60.312	33.427	60.372	5.950	30.156	4.526
	TOTAL	50468.56	44876.123	50102.990	44526.856	52012.913	44586.653	47901.172	45256.345

* offtake is against the allocation upto February, 2016

Offtake source: FCI

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF UNSTARRED QUESTION NO. 2987 DUE FOR ANSWER ON 15.03.2016 IN THE LOK SABHA

STATEMENT SHOWING ALLOCATION AND OFFTAKE OF FOODGRAINS (RICE+WHEAT) OF SPECIAL ADHOC ADDITIONAL ALLOCATIONS MADE DURING 2012-13 to 2015-16 UNDER TPDS

(IN THOUSAND TONS)

S.No.	STATES/UTS	2012-13		2013-14		2014-15		2015-16 *	
		ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE
1	Andhra Pradesh (NFSA)	3822.816	3130.234	3822.816	2688.167	2629.793	1587.263	121.136	104.326
2	Arunachal Pradesh	101.556	98.376	101.556	100.162	101.556	96.646	6.963	5.361
3	Assam(NFSA)	1886.856	1830.998	1886.856	1788.041	1890.094	1840.293	93.864	92.373
4	Bihar (NFSA)	3703.872	2639.407	3804.791	3195.481	4914.9	3938.148		
5	Chhatisgarh (NFSA)	1244.112	1178.578	1255.803	1232.282	1337.466	1329.701		
6	Delhi (NFSA)	598.92	566.777	554.894	521.49	356.693	360.925		
7	Goa (NFSA)	63.036	62.909	63.036	64.063	63.148	57.239	2.456	0.301
8	Gujarat (NFSA)	2085.108	1265.504	2085.108	1505.321	2087.795	1885.738	149.017	147.612
9	Haryana (NFSA)	756.012	465.415	632.504	486.102	795	732.473		
10	Himachal Pradesh (NFSA)	527.94	524.927	517.968	502.905	507.996	498.365		
11	Jammu & Kashmir (NFSA)	756.804	760.644	756.804	756.635	756.804	666.045	47.03	13.401
12	Jharkhand (NFSA)	1358.652	977.751	1358.652	1022.392	1359.442	958.781	91.794	64.575
13	Karnataka (NFSA)	2806.928	2304.402	2456.382	2467.432	2542.657	2313.096		
14	Kerala	1472.688	1473.184	1472.688	1466.713	1474.349	1441.726	109.241	105.262
15	Madhya Pradesh (NFSA)	2736.426	3551.778	2743.016	2519.347	3194.247	2911.381		
16	Maharashtra (NFSA)	4819.044	3724.189	4716.136	4307.369	4527.492	4045.779		
17	Manipur	170.952	172.661	170.952	160.435	171.379	172.281	11.671	11.408
18	Meghalaya(NFSA)	188.58	189.6	188.58	188.567	188.858	188.197	11.7	12.87
19	Mizoram (NFSA)	70.14	66.538	70.14	66.393	70.14	67.419	4.774	4.616
20	Nagaland	126.876	135.953	126.876	125.048	126.876	137.329	8.712	8.71
21	Odisha(NFSA)	2194.266	2120.509	2191.872	2073.182	2192.981	2008.221	162.217	140.448
22	Punjab (NFSA)	827.976	613.964	781.044	587.37	870.12	191.434		
23	Rajasthan (NFSA)	2179.5	2149.291	2485.536	2399.933	2791.572	2723.6		
24	Sikkim (NFSA)	44.28	45.046	44.28	45.932	44.283	42.789	2.75	2.475
25	Tamil Nadu	3722.832	3634.495	3722.832	3010.254	3722.832	3082.407	341.847	338.409
26	Telangana(NFSA)	0	0	0	0	1196.445	425.164	64.932	12.414
27	Tripura (NFSA)	304.836	289.291	303.24	311.409	303.249	300.224	9.43	9.619
28	Uttar Pradesh (NFSA)	7268.52	6568.015	7268.52	6755.502	7274.773	6213.857	750.64	584.575
29	Uttrakhand(NFSA)	617.992	596.557	511.992	511.274	512.647	539.743	19.092	7.675
30	West Bengal(NFSA)	3857.196	3616.745	3857.196	3560.451	3860.971	3752.948	308.449	142.892
31	A&N Islands(NFSA)	34.02	14.908	34.02	32.045	34.02	24.727	1.969	0
32	Chandigarh (NFSA)	36.78	33.429	35.852	24.725	31.212	27.018		
33	D&N Haveli (NFSA)	10.464	10.499	10.464	13.192	10.47	12.436	1.276	0.852
34	Damen& DIU (NFSA)	5.652	4.53	5.652	0.725	5.661	2.266	0.154	0.048
35	Lakshadweep(NFSA)	6.62	5.706	4.62	3.09	4.62	5.044	0.114	0.051
36	Puducherry (NFSA)	60.312	53.313	60.312	33.427	60.372	5.95	2.685	0.22
	GRAND TOTAL	50468.564	44876.123	50102.99	44526.856	52012.913	44586.653	2323.913	1810.493

* offtake is against the allocation upto February, 2016

Offtake source: FCI

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF UNSTARRED QUESTION NO. 2987 DUE FOR ANSWER ON 15.03.2016 IN THE LOK SABHA

Sl. No.	STATE-WISE PDS SUPERIOR KEROSENE OIL ALLOCATION IN KILO LITRES				
	Name of States/UTs	2015-16	2014-15	2013-14	2012-13
1	A & N ISLANDS	5772	6408	6912	7236
2	ANDHRA PRADESH	266676	320580	465996	465996
3	ARUNACHAL PRADESH	10320	11460	11479	11556
4	ASSAM	321372	327924	327966	328152
5	BIHAR	796704	812964	814068	817212
6	CHANDIGARH	2988	3324	3528	3960
7	CHATTISGARH	172272	175788	180072	186240
8	D&N HAVELI	1836	2040	2280	2280
9	DAMAND AND DIU	828	876	876	912
10	DELHI	0	0	53424	53904
11	GOA	5136	5244	5244	5460
12	GUJARAT	657336	670752	673416	673584
13	HARYANA	88344	90144	91260	95076
14	HIMACHAL PRADESH	24144	24636	24660	25140
15	JAMMU & KASHMIR*	81180	90198	94698	94698
16	JHARKHAND	262572	267936	268704	269988
17	KARNATAKA	509832	522768	522888	522888
18	KERALA	117780	120180	120192	125196
19	LAKSHADWEEP	984	1008	1008	1008
20	MADHYA PRADESH	589824	625572	625668	625980
21	MAHARASHTRA	626256	695844	730464	945720
22	MANIPUR	23388	24960	24967	25344
23	MEGHALAYA	25428	25944	25944	25944
24	MIZORAM	6672	7416	7800	7836
25	NAGALAND	16752	17088	17100	17100
26	ORISSA	389724	397680	398988	399768
27	PUDUCHERRY	4260	4344	4440	4668
28	PUNJAB	85380	89664	90132	103884
29	RAJASTHAN	495180	505284	508764	510960
30	SIKKIM	5712	6348	6348	6348
31	TAMIL NADU	341724	348696	348696	482244
32	TELANGANA	174480	145404	0	0
33	TRIPURA	38400	39180	39180	39180
34	UTTAR PRADESH	1557600	1589388	1590000	1592148
35	UTTRAKHAND	35196	35916	36168	37932
36	WEST BENGAL	943332	962580	963528	964464
	TOTAL ALLOCATION	8685384	8975538	9086858	9480006

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF UNSTARRED QUESTION NO. 2987 DUE FOR ANSWER ON 15.03.2016 IN THE LOK SABHA

PDS KEROSENE CONSUMPTION/UPLIFTMENT (in Kilo Litres)					
Sl.No.	STATE	2012-13	2013-14	2014-15	Apr – Dec.'2015
1	Andhra Pradesh	465985	466087	284880	175995
2	Andaman & Nicobar Islands	6508	5730	5624	4301
3	Arunachal Pradesh	11466	11448	11420	7720
4	Assam	327930	327886	327838	240803
5	Bihar	813843	805199	804266	596605
6	Chandigarh	3560	3462	2363	660
7	Chhattisgarh	174606	174200	167474	121278
8	Dadra & Nagar Haveli	2272	2280	2040	1367
9	Daman and Diu	912	840	864	612
10	Delhi	52258	10668	0	0
11	Goa	5460	5244	5244	3852
12	Gujarat	673263	673125	670469	492814
13	Haryana	94941	88869	89172	60612
14	Himachal Pradesh	25102	24593	24570	18080
15	Jammu and Kashmir	93226	94019	86365	57484
16	Jharkhand	268502	266808	267307	195254
17	Karnataka	522875	522440	504339	363104
18	Kerala	125192	120189	120179	88319
19	Lakshadweep	996	1008	1008	684
20	Madhya Pradesh	625652	617945	587181	445296
21	Maharashtra	945047	730113	695555	465665
22	Manipur	24947	24963	24840	17528
23	Meghalaya	25943	25943	25932	19032
24	Mizoram	7787	7788	7416	4969
25	Nagaland	17088	17076	17088	12564
26	Odisha	397454	397530	396116	290562
27	Puducherry	4464	4416	4248	3168
28	Punjab	93719	86062	88720	61974
29	Rajasthan	507579	500235	497128	359934
30	Sikkim	6345	6345	6348	4285
31	Tamil Nadu	482230	348698	348683	256283
32	Telangana	0	0	182422	130668
33	Tripura	39178	39179	39180	28800
34	Uttar Pradesh	1589522	1588311	1585487	1167388
35	Uttarakhand	37390	35782	35705	26238
36	West Bengal	962572	961771	960881	706410
	TOTAL	9435814	8996251	8878352	6430308

ANNEXURE-V

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF UNSTARRED QUESTION NO. 2987 DUE FOR ANSWER ON 15.03.2016 IN THE LOK SABHA

State wise quantity of sugar distributed during last two years and 2015-16 upto February, 2016.

(Quantity in MT)

Sl. No.	State/UT	Annual Quota allocated	Quantity distributed		
			2013-14	2014-15	2015-16
1	Andman & Nicobar	4742	3471	4646	0
2	Chandigarh	856	0	0	0
3	Chhattisgarh	56157	42621	56156	41615
4	Delhi	33636	17424	18342	14254
5	Goa	1590	605	1487	1135
6	Gujarat	74970	53085	74970	57447
7	Haryana	31744	25358	29100	22048
8	Himachal Pradesh	56984	48760	43275	27782
9	Jammu & Kashmir	84412	41772	84400	41772
10	Jharkhand **	85927	0	0	44239
11	Karnataka	108982	52680	106185	76718
12	Kerala	52836	37645	52836	40527
13	Laksha Dweep	1402	530	978	213
14	Madhya Pradesh	154815	111170	142093	107780
15	Maharashtra	176024	0	133941	132462
16	Manipur	21364	0	21364	16075
17	Meghalaya	20648	5112	15336	10224
18	Mizoram	8070	2060	0	0
19	Nagaland	14276	9560	14276	10739
20	Puducherry	3004	7473	1443	1862
21	Punjab **	19012	0	0	0
22	Rajasthan	93196	78512	93196	49144
23	Sikkim	4742	1638	2184	3101
24	Tamil Nadu	136630	114990	136630	68315
25	Tripura	32066	10000	13000	20831
26	Uttar Pradesh	411310	319476	411216	311601
27	Uttrakhand	73178	53419	72335	55079
28	West Bengal	176840	67720	115163	104928
29	Andhra Pradesh @	72751	112940	80751	55681
30	Telangana	51143	0	43143	39143
31	Arunachal Pradesh *	10102		0	0
32	Assam *	222940		0	0
33	Bihar *	253719		0	0
34	Daman & Diu *	144		0	0
35	Dadar Nagar Haveli*	590		0	0
36	Odisha *	108214		0	0
	TOTAL	2659016	1218021	1768446	1354715

@ Andhra Pradesh was bifurcated to Telangana on 02.06.2014, hence quantity of sugar was also divided between

AP and Telanagana.

** Participated recently during the year 2015-16 only

* Not participating in the sugar subsidy scheme.
